

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) The office premises of Messrs. Home Insurance Co., Bombay were searched by the officers of the Enforcement Directorate of Foreign Exchange Regulations, in the month of October, 1963.

(b) Since the investigation into the case is still in progress, it is not possible at present to state the number of cases of violation of the provisions of the Foreign Exchange Regulations Act, in which the company might have been involved. Action, as found necessary, will be taken on conclusion of the investigation.

#### LOSS OF HOUSE-TAX TO NDMC

•282. SHRI I. K. GUJRAL: Will the Minister of HEALTH be pleased to state:

(a) whether the Government of India propose to compensate the New Delhi Municipal Committee for the loss of house-tax on properties of foreign missions in New Delhi; and

(b) if the reply to part (a) above be in the negative, the reasons therefor?

THE DEPUTY MINISTER *at* THE MINISTRY OF HEALTH (DR. D. S. RAJU): (a) and (b) The question is under consideration of the Government of India.

#### FELLOWSHIPS IN PUBLIC HEALTH ENGINEERING

♦283. SHRI N. SRI RAMA REDDY: Will the Minister of HEALTH be pleased to state;

(a) how many applications for fellowships in Public Health. Engineering were sponsored by various State Governments during the years 1962-63 and 1963-64 under the international agencies;

(b) how many of them were finally selected; and

(c) if no selections were made what are the reasons therefor?

THE DEPUTY MINISTER *w* THE MINISTRY OF HEALTH (DR. D. S. RAJU): (a) (i) 9162-63—3 (ii) 1963-64—8.

(b) (ii) 1962-63—2 (ii) 1963-64—None out of the 8 referred to at (a) (ii) above has been selected. Cases of 3 candidates are still under consideration. One candidate whose case was sponsored by a State Government in 1960-61 has been selected during 1963-64.

(c) Does not arise.

#### KOTHAGUDAM THERMAL PLANT

\*284. SHRI P. K. KUMARAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the work in connection with the construction of six mile long canal from Kinnesami Dam for supply of cooling water for the proposed Thermal Plant near Kothagudam is not proceeding according to schedule; and

(b) if so, the steps taken to accelerate the pace of work?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) No, Sir. The work is proceeding according to schedule.

(b) Does not arise.

•285. [Transferred to *the 6th May, 1964.*]

#### REMOVAL OF BAN ON MICA EXPORT

•286. SHRI A. D. MANI: Will the Minister of INTERNATIONAL TRADE be pleased to state;

(a) whether it is a fact that a deputation of South Indian Mica Mine-owners met him in Delhi on March 16, 1964 and represented to him that the ban on the export of mica, on consignment basis, should be removed; and